

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 319**

**IB-477/ND/2023**

**New IA-2033/2024, New IA-2081/2024**

**IN THE MATTER OF:**

**IndusInd Bank Ltd.**

... **Applicant/Petitioner**

**Versus**

**Feedback Energy Distribution Co. Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 08.05.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : None

**For the Respondent** :

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-2033/2024, IA-2081/2024:** There is no appearance on behalf of the Applicant, despite repeated calls.

In the interest of justice, the hearing is deferred to 22.05.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**